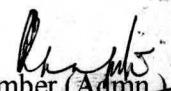


② 3  
O.A.No.347//2010  
Antaryami Mahalik .... Applicant  
-Versus-  
Union of India & Ors. .... Respondents

Order dated: the 20<sup>th</sup> July, 2010.

C O R A M  
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

.....  
By filing Memo dated 20.07.2010, Learned Counsel for  
the applicant seeks to withdraw this OA with liberty to file a fresh OA  
incorporating certain developments <sup>which</sup> took place meanwhile. Having  
heard Learned Counsel for both sides, prayer of the applicant is allowed  
and this OA stands dismissed as withdrawn with liberty to the  
applicant to file fresh OA if so advised.

  
Member (Admn)